

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2424
TO BE ANSWERED ON 18.12.2023**

FUNCTIONALITIES/SERVICES ON E-SHRAM PORTAL

**2424. SHRIMATI SHARDABEN ANILBHAI PATEL:
SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the specific functionalities or services have been added to the e-Shram portal to improve coverage and support for gig workers in the economy and if so, the details thereof;**
- (b) the number of recognised gig workers registered on this portal and provided benefits, year-wise and State-wise;**
- (c) the manner in which new features of e-Shram portal will benefit these gig workers in terms of accessing social security and other welfare schemes;**
- (d) whether Government has initiated any awareness campaigns or outreach programs to educate unorganised workers and the benefits available on the e-Shram portal; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): The Government has launched eShram portal on 26.08.2021 for registration and creation of a comprehensive National Database of Unorganized Workers including gig workers and platform workers. It allows a person to register himself or herself on the portal on a self-declaration basis, which is spread across around 400 occupations. A new module for platform workers was made live on eShram portal in September, 2022 to improve coverage of platform workers and since then over 51,000 platform workers have registered/updated their profile on e-Shram portal as platform workers through this module. Year-wise and State-wise number of the platform workers registered on new module of eShram portal is annexed.

The new features developed on eShram portal and the benefits extended to the unorganised workers including gig and platform workers through eShram portal are as follows:

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- (i) Provision has been added in eShram to capture family details of migrant workers.**
- (ii) Provision has been added in eShram to share construction workers' data with States/ UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.**
- (iii) eShram has been integrated with National Career Service (NCS) Portal. An unorganised worker including gig & platform worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrants on eShram portal to seamlessly register on NCS.**
- (iv) eShram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using Universal Account Number (eShram), any unorganised worker including platform worker can easily register on Maandhan portal.**
- (v) To provide skill enhancement and apprenticeship opportunities to unorganised worker including platform worker, eShram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.**
- (vi) eShram is also integrated with myScheme portal. myScheme is a National Platform that aims to offer one-stop search and discovery of the Government schemes. It provides an innovative, technology-based solution to discover scheme information based upon the eligibility of the citizen. This integration helps the unorganised workers registered on eShram portal to find the right Government schemes for them as per their eligibility. It also guides on how to apply for different Government schemes.**

Further, this Ministry has taken several steps to raise awareness and to expedite the registration of unorganised workers on eShram portal. Many registration camps and drives are being organised by Ministry from time to time in coordination with Common Service Centre (CSC). Social media platforms are also being used to spread awareness among workers to register on e-shram. State Seva Kendra's (SSKs) and services of Common Service Centre's were on boarded to facilitate assisted mode registrations of unorganised workers. eShram is also on boarded on Unified Mobile Application for New-age Governance (UMANG app), to increase reach among the workers and provide registration/ update facility at the convenience of their mobile.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2424 FOR 18.12.2023 REGARDING FUNCTIONALITIES/SERVICES ON E-SHRAM PORTAL.

Year wise and state wise registration of platform workers on new module of platform workers eShram portal (As on 12th December 2023)

Sn	State	From 26th Aug 2021 to 31st Dec 2021	From 01st Jan 2022 to 31st Dec 2022	From 01st Jan 2023 to 12th Dec 2023	Total Registration
1	Andaman and Nicobar Islands	-	1	10	11
2	Andhra Pradesh	-	114	288	402
3	Arunachal Pradesh	-	10	15	25
4	Assam	-	7,255	2,282	9,537
5	Bihar	-	301	1,014	1,315
6	Chandigarh	-	12	18	30
7	Chhattisgarh	-	44	190	234
8	Delhi	-	179	642	821
9	Goa	-	3	17	20
10	Gujarat	-	209	1,758	1,967
11	Haryana	-	71	332	403
12	Himachal Pradesh	-	20	61	81
13	Jammu and Kashmir	-	47	95	142
14	Jharkhand	-	100	430	530
15	Karnataka	-	233	931	1,164
16	Kerala	-	31	114	145
17	Ladakh	-	4	3	7
18	Madhya Pradesh	-	220	1,148	1,368
19	Maharashtra	-	626	2,131	2,757
20	Manipur	-	6	14	20
21	Meghalaya	-	20	20	40
22	Mizoram	-	3	26	29
23	Nagaland	-	1	5	6
24	Odisha	-	143	245	388
25	Puducherry	-	7	15	22
26	Punjab	-	49	203	252
27	Rajasthan	-	224	1,264	1,488
28	Sikkim	-	5	12	17
29	Tamil Nadu	-	124	464	588
30	Telangana	-	190	1,053	1,243
31	The Dadra & Nagar Haveli and Daman & Diu	-	4	6	10
32	Tripura	-	17	52	69
33	Uttar Pradesh	-	497	1,656	2,153
34	Uttarakhand	-	32	112	144
35	West Bengal	-	13,175	10,422	23,597
	Total	-	23,977	27,048	51,025
